NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 29/29/CLB/MB/2013

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

Name of the Company:

Alkeshbhai Mukandbhai & Ors.

V/s.

Grasim Industries Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION SIGNATURE REPRESENTATION

1. PAVAN S. GODLAWACA ADVOCATE PETITION ERS/ Mudicements
APPELLANTS

Learned Countrel for Pehroner Prem. ORDER None appears lear teppordent.

The appears lear teppordent Pennon to sur to Reproduce. Status tree tu maken y listed for appearance & Negrovsent as & Reply 1+ay, on 22-9.16. Line the master on 22-9.16